

**HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD**

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**ROC No.937/SO/2018**

**Date: 11.03.2019**

**CIRCULAR No.2/2019**

Sub: High Court for the State of Telangana – Subordinate Court premises to be environment friendly and plastic free – Hon'ble the Chief Justice declared the premises of all the Subordinate Courts as Plastic Free zones with effect from 01.04.2019 – Certain instructions issued.

Ref: G.O.Ms.No.79, Environment, Forests, Science & Technology (For.III) Department, dated 30.12.2016.

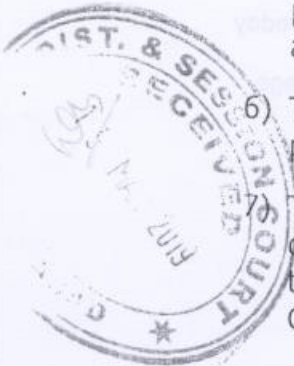
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Commemorating the Gandhi Jayanthi, the Hon'ble the Chief Justice, High Court for the State of Telangana has made suggestions for making the High Court premises plastic free, and the Registry accordingly, placed an office note before the Hon'ble the Chief Justice, and His Lordship has declared the High Court premises as plastic-free zone w.e.f. 30.01.2019.

Further, the Hon'ble the Chief Justice is also pleased to directing for declaring the premises of all the Subordinate Courts in the State of Telangana as plastic free zones with effect from 01.04.2019.

Therefore, the following directions are issued to all the Unit Heads as hereunder:

- 1) To request the President of the Bar Association concerned, to enlighten the Advocate paternity and also to instruct their clerks and clientele with regard to adverse effect of usage of plastic on the environment and to make the premises of the Court plastic free by not bringing any plastic material like single use plastic bottles, bags etc.
- 2) To display caution boards at all prominent places in the premises of the Subordinate Courts that the premises of the Subordinate Courts are plastic free zone.
- 3) To instruct the Security personnel manning the entry gates to check all the entrants into the Court premises and to prevent carrying plastic material like single use plastic bottles, covers, bags etc.,
- 4) To instruct the Managements of Canteens in the Court premises that they shall not use any plastic material in running such canteens.
- 5) To place a message in the District Court's website that the premises of all the courts in the District are declared as plastic free zones and carrying plastic material like single use plastic bottles, covers, bags etc., will not be allowed into the Court premises.
- 6) To issue instructions to all the Officers and Staff Members not to bring any plastic material into the Court premises with effect from 01.04.2019.
- 7) To depute an officer to inspect the Court premises daily, as to whether the directions of the Hon'ble the Chief Justice are implemented and report to the Prl. District & Sessions Judge/ Senior Presiding Officer subject to the G.O. referred above.



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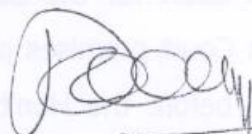
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CIRCULAR No. 2/2019

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All the Unit Heads are further directed to communicate this circular to all the Presiding Officers of the Courts functioning under their control to comply the directions and make the Court premises plastic free.

The above instructions should be scrupulously followed.

  
REGISTRAR GENERAL 11.3.19.

To

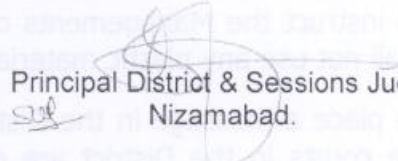
1. All the Unit Heads in the State of Telangana.
2. The Registrar (Administration), High Court for the State of Telangana, Hyderabad.
3. The Section Officer, E. Section, High Court for the State of Telangana, Hyderabad.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE :: NIZAMABAD

Endt. Dis. No. 1479/2019.

Dated: 20.03.2019.


Communicated for strict compliance and report of In-charge Officer every month

  
Principal District & Sessions Judge,  
Nizamabad.

To

1. All the Judicial Officers in this Unit,
2. The President of Bar Associations, Nizamabad, Armoor, Bodhan, Banswada, Bichkunda, Kamareddy and Yellareddy,
3. The In-charge of Computer Section, District Court, Nizamabad, with a direction to place a message on the District Court website as contained in the Para No.5 of the Circular.

Truecopy/Forwarded/by Order

  
Chief Administrative Officer  
Pri. Dist. & Sessions Court  
Nizamabad.